

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 3729-JK (LD) of 2022

DATED:- 14 - 06 - 2022

Sanction is hereby accorded to the appointment of Officer's of School Education Department as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each, including contempt petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated: 14.06.2022

No:-LAW-OIC/174/2022

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, School Education Department.
5. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.



(Khursheed Ahmad Bhat)

Additional Secretary to Government

Annexure to the Government Order No.3729-JK(LD) of 2022 dated 14.06.2022

S. No.	Case No.	Filing Year	Case Type	Titled of the case	OIC (Proposed)	Designation
1.	1913	2020	Wp(c)	Suman Bala vs State & ors	DR. Ravi Shankar Sharma	Director School Education Jammu
2	312	2015	SWP	Ashwani Kumar vs State & ors	DR. Ravi Shankar Sharma	Director School Education Jammu
3.	2421	2013	SWP	Anita Devi vs State & ors.	DR. Ravi Shankar Sharma	Director School Education Jammu
4.		2022	CP	Neelam Kumari v/s Dr. Asgar Hussain Samoon & ors	Sh. Abdul Majid	CEO Poonch
5.	537	2019	CCP(s)	Rashid Ahmed Vs Anuradha Gupta	Sh. Onkar Chand Sharma	CEO Samba
6.	1721	2014	SWP	Oma Rani V/s State & Ors	Sh. Onkar Chand Sharma	CEO Samba
7	1766	2015	SWP	Meenu Devi VS State & Ors	Sh. Onkar Chand Sharma	CEO Samba
8	1742	2021	OA	Mohammad Latif VS Ut of J&K & Ors	Sh. Masood Ahmed Wani	
9	590	2021	TA	Abdul Rashid Dar V/s UT of J&K & Ors.	Deputy Secretary to the Government School Education Department	

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